				,	nere for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	233620592	1	233613448	40.62	0	7144	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	837259636	1	272743014	47.43	0	564516622	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	3	1116639	0	0	0.00	0	0	1116639	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	35096239	3	35041172	6.09	0	55067	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	35	73668660	26	33694213	5.86		39974447	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		44	1180761766	31	575091847	100.00	0	604553280	1116639	